

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *501**

TO BE ANSWERED ON THE 03RD APRIL, 2018 /CHAITRA 13, 1940 (SAKA)

NAXAL ATTACK ON CRPF

***501. SHRI RAMA KISHORE SINGH:
SHRI GAJANAN KIRTIKAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some naxalites attacked the Central Reserve Police Force (CRPF) in Sukma, Chhattisgarh recently;

(b) if so, the details thereof along with the number of CRPF personnel killed and injured during the naxal attack along with the amount of assistance provided to the next of kin of the deceased and injured persons;

(c) whether the Government has conducted any inquiry on the lapse of intelligence and if so, the details and the outcome thereof;

(d) the details of arrests made so far in this regard, if any; and

(e) the measures undertaken to review the anti-naxal policy and strengthen the security system along with the other steps taken to curb naxalism in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO.*501 FOR ANSWER ON 03.04.2018 REGARDING NAXAL ATTACK ON CRPF

(a) & (b): On 13th March, 2018, Left Wing Extremists(LWE) triggered an IED blast at in Sukma District of Chhattisgarh, targeting a Mine Protected Vehicle of CRPF. 09 CRPF personnel were martyred and 02 seriously injured.

The Central Government pays Rs 35 lacs as ex-gratia to the next-of-kin of martyrs. In addition, Rs 20 lacs ex-gratia is paid under the SRE Scheme. Further, State Government Chhattisgarh, the martyr's Home State Government and the CRPF pay ex-gratia/ insurance benefits/risk/welfare funds. Apart from above, the next-of-kin of the martyr is given full salary till the age of superannuation. Personnel suffering permanent incapacitation are granted ex-gratia up to Rs 5 lac under the SRE Scheme. States and CRPF also give ex-gratia/invalidation pension depending on the disability.

(c): As per practice an internal enquiry has been ordered by the CRPF.

(d): 07 arrests have been made by the State Police so far with regard to this incident.

(e): The Government is implementing 'National Policy and Action Plan' to combat Left Wing Extremism which envisages a multi-pronged approach involving security related measures, developmental interventions and ensuring rights & entitlements of local communities etc. Security related

measures include assistance to LWE affected States by providing CAPF Bns, helicopters, UAVs, construction of fortified police stations, funds for modernization of State Police forces, arms and equipment, training assistance, sharing of intelligence etc. On development side, apart from flagship schemes of the Central Government in infrastructure, education, health, skill development, agriculture etc, several initiatives have been taken specifically for development of LWE affected areas. These include focused schemes for development of roads, installation of mobile towers, skill development, improving network of banks and post offices, health and education facilities, particularly in the 35 worst affected districts.

The strategy has resulted in a significant decline in violence and reduction in geographical spread of Left Wing Extremism in the country.
